

Annexure-7

Name of the corporate debtor: Kamala Board Box Private Limited; Date of commencement of CIRP: 19/08/2025;

List of creditors as on: 11/09/2025

List of operational creditors (Government dues)

(Amount in Rs.)

Sl. No.	Details of claimant		Details of claim received		Details of claim admitted				Amount of contin- gent claim	Amount of any mutual dues, th at may be set- off	Amount of claim under verification	Amount of claim not admitted	Remarks, if any
	Departme nt	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting shar e in CoC, if applicable					
1	West Bengal State Electricity Distribution Company Limited (WBSSEDCL)	State	09-09-2025	3,18,438.00	3,18,438.00	Secured by Bank Guarantee	No	Nil	-	Nil	-	-	
2	Employees Provident Fund Organisation- Zonal Office, Salt Lake -Kolkata	Central	09-09-2025	54,21,096.00	-	Unsecured	No	Nil	-	Nil	54,21,096.00	-	
3	Income Tax Department	Central	Intimation received on 01.09.2025	7,12,160.00	-	Unsecured	No	Nil	-	Nil	7,12,160.00	-	Claim Not submitted in prescribed form, mere intimation given. Response issued on 02.09.2025.
			Total	64,51,694.00	3,18,438.00				-		61,33,256.00	-	